

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 131

CP (IB) No. 70/Chd/Hry/2024

IN THE MATTER OF:
Hamee India Pvt. Ltd.

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 19.08.2024.

Sd/-
Court Officer

July 18,2024
Mukta